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Department for Promotion of Industry and Internal Trade

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No.CG/F/CGPDTM/DL-08/4547

August 31, 2026

PUBLIC NOTICE

Subject: Final Extension of Time for Completion of Mandatory e-KYC up to 30.09.2026

Pursuant to Public Notice No. CG/F/CGPDTM/DL-07/3990 dated 09.07.2026 and Public Notice No.CG/F/CGPDTM/DL-08/4322 dated 07.08.2026, the O/o CGPDTM has decided to extend the last date for completion of mandatory e-KYC from 31.08.2026 to 30.09.2026. This extension shall be treated as the **final extension** and no further extension of the timeline shall be granted.

In case of any technical issues or queries relating to the e-KYC process, stakeholders may write to support.ipo@gov.in, patentagent-ipo@gov.in and trademarkagent-tmr@gov.in for assistance.

Sd/-

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